Name of the corporate debtor:	Sabve Rohini Contractors Private Limited

Date of commencement of CIRP: 27/03/2025 List of creditors as on 10/11/2025 Operational creditors (Government Dues)

	Details of claim received Details of claim admitted											(Amount in ₹		
		Details of	I claim received		Detail	s of claim ad	mitted	I	ı		Amount of			
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% voting share in CoC	Amount of contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Commissioner, CGST & Central Excise, Belapur Commissionerate	09-04-2025	2,78,39,657	-	-	_	-	-	-	2,78,39,657	-	-		The claim amount has been classified as contingent claim as an appeal is pending against the order in Original No 38/RB/Commissioner/Belapur/2023-24 dt. 27.05.2023
2	Income Tax Officer (TDS) - 2(2)(1), Mumbai	07-04-2025	30,16,280	30,16,280	-	-	-	-	-	-	-	-	-	The claim has been admitted for the demaond of F.Y. 2012-13 to 2023-24
3	Deputy Commissioner of State Taxt (Sanpada_502)/RAI-NOD-E-0105	09-04-2025	6,49,65,216	4,87,12,639	-	-	-	-	-	1,62,52,577				The claim amount pertaining to FY July, 2017 to Mar 2018, whereby CD has filed an appeal against the said order, thus the amount claimed for the particular FY July, 2017 to Mar 2018 has been classified as contingent claim
4	Assistant Commissioner, CGST & Central Excise, Kozhikode Urban	15-04-2025	33,32,678	33,32,678	-	-	-	-	-	-	-	-	-	As per Note Below
5	Employees State Insurance Corporation	02-05-2025	9,706	9,706	-	-	-	-	-	-	-	-	-	As per Note Below
6	Regional PF Commissioner - II	11-06-2025	79,39,65,162	-			-	-	-		-	-	79,39,65,162	As per Note Below
7	Department of goods & service Tax, Maharashtra	04-09-2025	93,92,054							93,92,054				The Claim was received on 4-9-25 which is after the issue of RFRP in the matter of Corporate Debto thus considered as belated claim.
	Total		90,25,20,753	5,50,71,303	-	-	-	-	-	5,34,84,288	-	-	79,39,65,162	

Notes:
The claims are admitted on basis of verification based on the data / documents shared by the claimant and documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, accordingly one of the claim is kept under verification, the same will be updated / modified as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.